

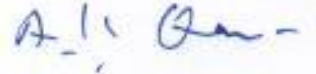
F. No. A-11019/04/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 21st June, 2017

Corrigendum

Subject: Cadre re-organization of field formations under Central Board of Excise & Customs — allocation of revised cadre strength.

In continuation of this Department's letter of even number dated 16.06.2017, on the subject mentioned above, para 6 of the said letter may be read as "**This revised staff allocation of cadre strength shall come into effect from 22nd June, 2017**" instead of "This revised staff allocation of cadre strength shall come into effect from 1st July, 2017".



(A K Qasim)
Director

Copy to:

1. All Principal Chief Commissioners/Principal Directors General, Chief Commissioners/Directors General, Principal Commissioners/Principal Additional Directors General Commissioners/Additional Directors General and Commissioners In-charge of Directorates under Central Board of Excise & Customs.
2. PS to Finance Minister.
3. PS to MoS (Finance).
4. PPS to Secretary (Revenue).
5. Chairperson, CBEC.
6. All Members, CBEC.
7. All Joint Secretaries/Principal Commissioners/Commissioners in CBEC Hqrs.
8. Principal Chief Controller of Accounts, CBEC.
9. All PAOs, CBEC.
10. All Officers/Sections in Admn. Wing of CBEC Hqrs.
11. DG Systems and Data Management with the request to upload on CBEC website.
12. Guard File/Sanction Folder.